

**Central Administrative Tribunal
Principal Bench**

**CP No.410/2019
in
OA No.1294/2019**

New Delhi, this the 14th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sandeep Kumar,
Aged about 27 years,
S/o Sh. Rajender Prasad,
R/o I-1880, Jahangir Puri,
Delhi,
Post : TGT (Sanskrit),
Post Code: 144/17
Group – B.

...Applicant

(By Advocate : Shri Anuj Aggarwal)

Versus

1. Shri Rajendra Kumar,
Chairman,
Delhi Subordinate Services Selection Board
(DSSSB),
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.

2. Shri Sanjay Goel,
Director of Education,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines,
Delhi-110054.

...Respondents

(By Advocate : Shri Anuj Kumar Sharma)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

This contempt case is filed alleging that the directions in the order dated 25.04.2019 in OA No.1294/2019 have not been complied with. The order in the OA has been set aside by the Hon'ble High Court of Delhi and the case was remanded. Apart from that, the OA was dismissed today, through separate order, after remand. Therefore, the CP is closed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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